In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 23.11.2022) :-

1. Total nos. of transactions   :-   3565

   (Online requisition for certified copy of orders and judgment)

2. Total nos. of compliance   :-   3482

3. Total nos. of requests pending   :-   83

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections   :-   66

1. WPC – 5851/2017
2. WPC-3441/2017
3. WPC-1146/2016
4. WPC-2669/2011
5. WPC-1613/2008
6. WPC-843/2022
7. ABA-2867/2022
8. WPC-274/2017
9. WPC-1633/2010
10. WPC-6876/2019
11. WPC-5051/2019
12. WPC-2538/2017
13. WPC-5091/2019
14. WPC-7412/2011
15. WPC-3976/2019
16. WPC-3445/2021
17. WPC-2211/2010
18. WPC-28/2021
19. WPC-4387/2021
20. WP(Cr)-303/2011
21. WPC-5091/2019
22. CONT C-35/2018
23. WPC-6522/2019
24. Cr. MP-2868/2021
25. SA-257/2002
26. C. REV-60/2017
27. WPC-3447/2012
28. Cr. MP-69/2022
29. WP Cr.-350/2021 BEING ISSUED

30. WPC-4076/2021 BEING ISSUED
31. ABA-6428/2022
32. WPC-1880/2021
33. WPC-1542/2016 BEING ISSUED
34. FA-314/2019
35. WPC-3714/2022
36. Cr. REV-848/2016 BEING ISSUED
37. Cr. REV-1017/2016
38. Cr. MP-2016/2020 BEING ISSUED
39. ABA-7498/2022 BEING ISSUED
40. MA-247/2020
41. MA-105/2009
42. WPC-3163/2022
43. WPC-4040/2020 BEING ISSUED
44. WPC-1514/2020
45. WPC-4516/2021
46. Cr. REV-693/2020
47. Cr. MP-1314/2022
48. WPC-3387/2020
49. WPC-2528/2022
50. WPC-2531/2022
51. WPC-4521/2022 BEING ISSUED
52. FA-10/2019
53. Cr. MP-2372/2021
54. CONT C-154/2022
55. WPC-6939/2019 VIDE
56. ACQ APP C-158/2019
57. ACQ APP C-157/2019
58. ACQ APP C-155/2019
59. ACQ APP C-152/2019
60. CMP-298/2018
61. WP Cr.-209/2022
62. SA-105/2013
63. BA-10126/2022
64. WPC-564/2022
65. WPC-4270/2020
66. WPC-1733/2022

(ii). No. of Requisitions in which reason for non-compliance

   has been mentioned below   :-   17

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- a. TR22446270821063007- CR. MP – 3781/2018, TR234103092110 0239 – CR. MP – 3781/2018,

TR4979030322011853- CR. MP-3781/2018 Uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

D)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

E)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

F)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

    a. In place of order dated 05.10.2012 shows order dated 14.09.2012

    b. In place of order dated 03.08.20016 shows order dated 05.10.2012

    C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom

    d. In order dated 09.05.2018 one extra sheet is added.

G) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

H) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

I) TR-4756200222015527- wpc-141/2015 order dt. 11/04/2016 uploaded in place of order dt. 25/01/2017

J) TR-4593100222053630 wpc -4444/2013 order dt. 23/01/2015 uploaded in place of order dt. 28/08/2015

K) TR-5098100322092356 Cr. MP-1360/2015 In SL.NO. 4 to 9 not uploaded correct date wise on net.

L) TR-5641270422045659 WPC- 3962/2014 Party name does not tally with original order sheet.

M) TR-6456010722111657 Cr. MP-210/2022 Case No. appears wrong uploaded copy.(Cr. Mp -213/2022 instead of Cr. Mp- 210/2022)

N) TR-6773190722114219 WPC 4444/2013 in order dt. 28/08/2015 uploaded order dt. 23/01/2015, in order dt. 3/11/2017 uploaded order dt.3/7/2015 and in order dt. 24/05/2017 uploaded order dt.28/05/2015

O) TR5742060522105436 wpc-3660/2009 The word "I Agree" not mentioned in page no 52 in uploaded copy.

Sushma
24/11/'22